

List of cases where Case Management Hearing was held during the month of September-2021

| Sr. No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Case Management Hearing |
|---------|---|----------|---------------------------|--|-------------------|----------------------|---------------------------------|
| 1 | SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f 20.07.2021) | CENTRAL | CS COMM-86/20 | MADAN LAL JAIN VS. MOHD. KAMILI | AMARDEEP SAINI | 13.01.2020 | 21.09.2021 |
| | | | CS COMM-152/18 | DESH RAJ SETHI VS. SHEKHAR | KAMAL SETHI | 26.10.2018 | 08.11.2021 |
| 2 | Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02 | CENTRAL | NIL | | | | |
| 3 | Sh. Pawan Kr. Jain, District Judge, Commercial Court-03 | CENTRAL | NIL | | | | |
| 4 | Ms Nisha Saxena, District Judge, Commercial Court-04 | CENTRAL | CS(COMM)/264/2019(148/19) | ASHA RAM & SONS PVT. LTD. VS. PALKHO ENTERPRISES | SACHIN KUMAR JAIN | 07.03.2019 | 04.09.2021 |

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| | | | CS(COMM)/1434/2020 | RAJWANS VADHERA VS. NORTH DELHI MUNICIPAL CORP & ANR. | SATYEND RA KUMAR SINGH | 06.10.2020 | 22.09.2020 |
| | | | CS(COMM)/2499/2019 | M/S ADDIDAS AG VS. M/S GOYAL TRADING COMPANY | PARMOD KUMAR NAGPAL & PRIYA NAGPAL | 17-10-2019 | 16-10-2019 |
| 5 | Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05 | CENTRAL | NIL | | | | |
| 6 | Sh. Manmohan Sharma, District Judge, Commercial Court-06 | CENTRAL | NIL | | | | |
| 7 | Sh. Dinesh Bhatt , DJ (Commercial Court)-01 | West | NIL | | | | |

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| 8 | Sh. Gurdeep Singh, (Commercial Court)-02 DJ | West | CS/COMM/132/2021 | MS/ MITTAL FOOTCAR E VS M/S TANISHA IMPEX | MANOJ MITTAL | 19.02.2021 | 20.09.2021 |
| | | | OMP(I)/COMM/178/2021 | HDFC BANK LTD VS RAJESH KUMAR | MANISH VERMA | 04.09.2021 | 11.09.2021 |
| | | | OMP(I)/COMM/175/2021 | HDFC BANK LTD VS MG TECH ENGINEERING | MANISH VERMA | 03.09.2021 | 11.09.2021 |
| | | | OMP(I)/COMM/174/2021 | HDFC BANK LTD VS SUMIT TIWARI | MANISH VERMA | 03.09.2021 | 11.09.2021 |
| | | | CS/COMM/241/2021 | M/S COIMINDIA PVT LTD VS AROPRINT GLOBAL PVT LTD | DINESH MINOCHA | 05.04.2021 | 03.09.2021 |

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| | | | CS/COMM/160/2021 | M/S MULTI HANGER INDUSTRIES VS M/S J.P.S CORPORATION | SANTOSH GUPTA | 01.03.2021 | 07.09.2021 |
| | | | CS/COMM/398/2020 | SUSHEELA DEVI VS MOTHER'S PRIDE | VINEET JINDAL | 17.12.2020 | 05.09.2021 |
| | | | CS/COMM/398/2020 | SUSHEELA DEVI VS MOTHER'S PRIDE | VINEET JINDAL | 17.12.2020 | 05.09.2021 |
| | | | CS/COMM/399/2020 | GEETA JHA VS MOTHER'S PRIDE | VINEET JINDAL | 17.12.2020 | 05.09.2021 |
| | | | CS/COMM/399/2020 | GEETA JHA VS MOTHER'S PRIDE | VINEET JINDAL | 17.12.2020 | 05.09.2021 |
| | | | CS/COMM/400/2020 | GEETA JHA VS MOTHER'S PRIDE | VINEET JINDAL | 17.12.2020 | 05.09.2021 |

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| | | | CS/COMM/400/2020 | GEETA JHA VS MOTHER'S PRIDE | VINEET JINDAL | 17.12.2020 | 05.09.2021 |
| | | | CS/COMM/401/2020 | SHANKAR KUMAR JHA VS MOTHER'S PRIDE | VINEET JINDAL | 17.12.2020 | 05.09.2021 |
| | | | CS/COMM/401/2020 | SHANKAR KUMAR JHA VS MOTHER'S PRIDE | VINEET JINDAL | 17.12.2020 | 05.09.2021 |
| | | | CS/COMM/402/2020 | SHANKAR KUMAR JHA VS MOTHER'S PRIDE | VINEET JINDAL | 17.12.2020 | 05.09.2021 |
| | | | CS/COMM/402/2020 | SHANKAR KUMAR JHA VS MOTHER'S PRIDE | VINEET JINDAL | 17.12.2020 | 05.09.2021 |
| | | | CS/COMM/403/2020 | SHANKAR KUMAR JHA VS MOTHER'S PRIDE | VINEET JINDAL | 17.12.2020 | 05.09.2021 |

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| | | | CS/COMM/403/2020 | SHANKAR KUMAR JHA VS MOTHER'S PRIDE | VINEET JINDAL | 17.12.2020 | 05.09.2021 |
| 9 | SH. SANJEEV JAIN, JUDGE (COMMERCIAL COURT)-01 | NEW DELHI | CS(COMM)753/2019 | M/S BIRD EXECUJET AIRPORT Vs M/S AIRR WORKS INDIA (ENGINEERING) | K MEHTA | 23-12-2019 | 02-09-2021 |
| | | | CS (COMM.)/266/2020 | M/S A R CONSTRU CTION Vs M/S TDI INFRASTR UCTURE LTD | RAI AND RAI | 13-02-2020 | 04-09-2021 |
| | | | CS (COMM.)/403/2020 | HILTI INDIA PVT LTD Vs BPTP LTD AND ANOTHER S | ARVIND SHARMA | 25-09-2020 | 14-09-2021 |

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| 10 | SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02 | NEW DELHI | NIL | | | | |
| 11 | SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03 | NEW DELHI | NIL | | | | |
| 12 | SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | SOUTH | CS (COMM)/208/2020 | ICICI BANK MEENA KUMARI Vs | Sh Saransh Garg | 04.08.2020 | 15.09.2021 |
| | | | CS (COMM)/353/2019 | GULSHAN KUMAR MADAN AND ANR. Vs MALLU FARM AND ORS. | Sh SN Gupta | 01.11.2019 | 17.09.2021 |

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| | | | CS DJ/408/2019 | SCHNEIDER ELECTRIC INDIA PVT. LTD. Vs IREO PVT. LTD. | Ms Subhalaxmi Sen | 15.07.2019 | 18.09.2021 |
| | | | CS (COMM)/175/2021 | BULGARI SPA Vs NOTANDAS GEMS PRIVATE LIMITED | Sh S K Bansal | 16.04.2021 | 21.09.2021 |
| | | | CS (COMM)/6/2018 | STATE BANK OF INDIA Vs BALRAM KUMAR | Sh Kuldeep | 14.11.2018 | 21.09.2021 |
| | | | CS (COMM)/236/2019 | PUNJAB NATIONAL BANK Vs GULAM MUSTAFA | Sh Dharmendra | 12.12.2018 | 23.09.2021 |

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| | | | | HAKUHOD O SYNC PRIVATE LIMITED AND ANOTHER Vs GRAVITY ENTERTAI NMENT PRIVATE LIMITED AND ANOTHER | Sh Yati Ram | 03.09.2020 | 28.09.2021 |
| | | | | SANJAY RELAN Vs COSMETIC KITCHEN PVT LTD THROUGH PARTNER | Sh Rishab Kumar | 02.02.2021 | 28.09.2021 |
| 13 | SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | SOUTH | CS DJ 774/18 | DEVEESH KUMAR VS M/S DDC C A TV NETWORK PVT. LTD. AND ORS. | SHRI NARENDE R KUMAR | 18.08.2018 | 10.09.2021 |

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| 14 | SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT | SOUTH-EAST | NIL | | | | |
| 15 | MS. RAJ RANIMITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI | SOUTH-EAST | NIL | | | | |
| 16 | SH. SANJAY SHARMA-I | EAST | CS (COMM) NO. 220/19 | M/S NARMADA MEDICAL AGENCY VS. M/S ATHENA LIFE SCIENCES PVT LTD | SH.RAVI KUMAR AND SH. RCS SBHADORA | 01-11-2018 | 29-09-2021 |

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| | | | CS (COMM) NO.410/19 | M/S CHEMTECH CONSTRUCTION PVT LTD VS M/S ORNATE AGENCIES PVT LTD | SH SHUBNIT GUPTA | 25-08-2028 | 20-09-2021 |
| | | | CS (COMM) NO. 308/19 | M/S PROFESSIONAL IMPEX PVT LTD VS M/S R P INTERNATIONAL | SH. KL MISHRA AND SHRI SHUBHAM | 16-10-2019 | 29-09-2021 |
| | | | CS (COMM) NO. 274/19 | UNITED EKTA ENGINEERING UDYOG PVT LTD VS SHRI RAM ENTERPRISES | SHRI NEERAJ KUMAR AND SHRI ASHOKUP ADHAYAY | 01-06-2019 | 27-09-2021 |

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| 17 | MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021) | North-East | CS(COMM) - 131/2019 | BSES YAMUNA POWER LTD. VS MOHD. ISRAR | TARUN CHANDI OK | 12.12.2019 | 06.09.2021 |
| | | | CS(COMM) - 103/2019 | CANARA BANK VS MOHD. SALMAN & ORS. | ESHU CHAUDHARY | 28.08.2019 | 06.09.2021 |
| | | | CS(COMM) - 24/2020 | PAWAN MAHESH WARI VS SHITLA MISHRA | M.P. CHOUDHARY | 28.02.2019 | 07.09.2021 |
| | | | CS(COMM) - 120/2019 | SUNIL KUMAR PROPRIETOR OF A.V.S. MANUFACTURING CO. & ANR. VS SANDHYA TYAGI PROPRIETOR OF BRIGHT GARMENTS | VIVEK SHARMA | 30.10.2019 | 09.09.2021 |

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| | | | CS(COMM) - 121/2019 | ANIL KUMAR PROPRIETOR OF ESSAY SPORTS & ANR. VS SANDHYA TYAGI PROPRIETOR OF BRIGHT GARMENTS | VIVEK SHARMA | 30.10.2019 | 09.09.2021 |

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| | | | CS(COMM) – 42/2020 | BSES YAMUNA POWER LTD. VS FIRDOSH ZAHAN | RAHEEL KOHLI | 17.08.2020 | 14.09.2021 |
| | | | CS(COMM)-68/2019 | M/S BALAJI TRADERS VS M/S NEW SUNFLOWER ROADWAYS | K.L.RAJORA | 14.05.2019 | 21.09.2021 |
| 18 | MS. NIVEDITA ANIL SHARMA | Shahdara | NIL | | | | |
| 19 | MS. SUKHVINDER KAUR | Shahdara | NIL | | | | |
| 20 | Sh. Vinod Kumar, Ld. DJ (C.C.) | North-West | NIL | | | | |
| 21 | MS. BARKHA GUPTA, DJ(COMM) | North | NIL | | | | |
| 22 | SH. HARISH DUDANI, DJ (COMMERCIAL) | SOUTH WEST | NIL | | | | |